

- (15) 181st Report (8th Lok Sabha) on Loss on procurement of Lac.
- (16) 18th Report (10th Lok Sabha) on Sales Tax.
- (17) 38th Report (10th Lok Sabha) on Avoidable expenditure on procurement of cartridge tapered roller bearings.
- (18) 68th Report (10th Lok Sabha) on Union Excise Duties -Short levy of Duty due to misclassification- Pricky Heat Powder - A Cosmetic.
- (19) 77th Report (10th Lok Sabha) on Project Import.
- (20) 78th Report (10th Lok Sabha) on Development and production of a trainer aircraft.
- (21) 79th Report (10th Lok Sabha) on Brahmaputra Board Guwahati - Idle Outlay.
- (22) 81st Report (10th Lok Sabha) on Utilisation of External Assistance.
- (23) 84th Report (10th Lok Sabha) on Design and Development Advanced Light Helicopter.
- (24) 96th Report (10th Lok Sabha) on Excess Over Voted Grants and Charged Appropriations (1991-92)
- (25) 103rd Report (10th Lok Sabha) on Central Pollution Control Board - Audit Review.

14.03¼ hrs

**COMMITTEE ON PUBLIC UNDERTAKINGS  
FIFTIETH REPORT AND MINUTES**

*[English]*

SHRIMATI SHEELA GAUTAM (Aligarh) : I beg to present the Fiftieth Report (Hindi and English versions) of the Committee on Public Undertakings on Power Finance Corporation Limited and Minutes of the sitting of the Committee relating thereto.

14.03½ hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED  
CASTES AND SCHEDULED TRIBES  
Fifty-ninth and Sixtieth Reports and Minutes**

*[English]*

SHRI HARILAL NANJI PATEL (Kutch) : I beg to present a copy of each of the following reports (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes including Minutes (Hindi and English versions) of the sittings of the Committee relating thereto:

- (1) Fifty-Ninth Report on Ministry of Welfare (Tribal Development Division) - Rehabilitation of Displaced Tribals by Major Projects in Madhya Pradesh.
- (2) Sixtieth report on Ministry of Welfare - Action Taken by Government on the recommendations contained in the Fifteenth Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (Tenth Lok Sabha) Working of Integrated Tribal Development Projects in Orissa.

14.03¾ hrs

**COMMITTEE ON PETITIONS  
Twenty-sixth Report**

*[English]*

SHRI P.G. NARAYANAN GOBICHETTIPALAYAM : I beg to present Twenty-sixth Report (Hindi and English versions) of the Committee on Petitions.

14.04 Hrs.

**STANDING COMMITTEE ON ENERGY**

**Twelfth, Thirty-sixth, Thirty-seventh and  
Thirty - eighth Reports,**

Minutes, Verbatim proceedings and Statement

*[English]*

SHRI JASWANT SINGH (Chittorgarh) : I beg to present the following Reports, Minutes, Verbatim Proceedings and Statement (Hindi and English versions) of the Standing Committee on Energy.

- (1) Twelfth Report on the Coal India (Regulation of Transfers and Validation) Bill, 1995 and Verbatim Proceedings of Sittings of the Committee held in connection with examination of the Bill.
- (2) Thirty-sixth Report on Fast Track Power Projects- An Evaluation and Minutes of the sittings of the Committee relating thereto.
- (3) Thirty Seventh Report on Problems of Rajasthan Atomic Power Stations.
- (4) Thirty eight Report on Finalisation of Service Conditions and Absorption of Deputationists in Nuclear Power Corporation of India Ltd.
- (5) Consolidated Statement showing action taken by the Government on the recommendations contained in the 14th, 15th (1994-95), 17th, 19th, 27th and 28th (1995-96) Action Taken Reports of the Committee.